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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**


PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 13.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA(CAA) No.174 /230/HDB/2017
NAME OF THE COMPANY	Kirby Building Systems India Pvt Ltd & Kirby Building Systems India(Uttaranchal) Pvt Ltd
NAME OF THE TRANSFEROR/DEMERGER COMPANY	
NAME OF THE TRANSFEREE/RESULTING COMPANY	Kirby Building Systems India Pvt Ltd & Kirby Building Systems India(Uttaranchal) Pvt Ltd
UNDER SECTION	230

Counsel for TRANSFEROR/DEMERGER COMPANY

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. B. Raju for V. S. Raju for Applicant	Advocate	Vbraju1@gmail.com 9849120949	

Counsel for TRANSFEREE/RESULTING COMPANY

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard Mr. V.B.Raju Learned Counsel for the Petitioner, issue notice to all statutory authorities.

Post the case on 26.03.2018



Member (T)



Member (J)